

Cooperative Training Institute, Imphal

2403. Shri L. Achaw Singh: Will the Minister of Community Development and Co-operation be pleased to state:

(a) how many non-officials have been trained so far in the co-operative training Institute at Imphal; and

(b) the number of officials at present under training?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) 175

(b) Nil

Lady Block Development Officers

2404. Shri Keshava: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether there are any Lady Block Development Officers in charge of projects anywhere in the country; and

(b) if so, in which State?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) Yes

(b) From the information available in the following States—

- 1 Bombay
- 2 Madhya Pradesh
- 3 Rajasthan
- 4 Punjab
- 5 Uttar Pradesh

Electricity Dues from Pakistan

2405. Shri Ram Krishan Gupta: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No 1383 on the 12th December, 1958 and state

(a) whether any meeting of the Partition Committee was held after 3rd October, 1958;

(b) whether the objections raised by Pakistan Government in regard to the electricity dues from them were considered at that meeting; and

(c) if so, the nature of the decisions taken?

The Deputy Minister of Irrigation and Power (Shri Nath): (a) The Partition Committee has not met since its meeting in October, 1958 nor is there any likelihood of its meeting being held in the near future

(b) and (c) Do not arise

Tughlakabad-Sahibabad Railway Line

2406 { Shri Ram Krishan Gupta:
Shri Bhakt Darshan:
Sardar Iqbal Singh:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 925 on the 4th December, 1958 and state:

(a) whether the Railway Board has examined the final location survey report of Tughlakabad-Sahibabad line, and

(b) if so, the details of the final survey approved?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) and (b) The Final Location Survey Report and Estimate have since been received and are under examination of the Board

Sugar-cane Price Fixation Board

2407. Shri S. M. Banerjee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to establish a Sugar-cane Price Fixation Board, and

(b) if so, whether the representatives of the cane growers will be taken on this Board?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) and (b) The matter is under consideration

Sugar Mills in U.P.

2408. Shri S. M. Banerjee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Sugar Mills in Uttar Pradesh made high profit in 1957-58,

(b) if so, the amount of gross and net profit; and

(c) the amount distributed as bonus to workers and sugar cane growers during the same year?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) The required information is not available.

(c) An amount of Rs. 56 lakhs has been ordered by the U.P. Government to be paid as bonus to the workers in sugar factories in U.P. for the season 1957-58. The position of bonus (extra cane price) payable to sugar-cane growers for the season 1957-58 will be known only after the production of the season has been fully disposed of and accounts finalised.

रिंग रोड, दिल्ली

२४०६. श्री जगत बर्षन क्या परिवहन तथा संचार मंत्री १७ दिसम्बर, १९५८ के प्रस्तावित प्रश्न संख्या १६८६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली में रिंग रोड के निर्माण के सम्बन्ध में इस बीच और क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : दिल्ली में रिंग रोड बनाने में अब तक हुई प्रगति के बारे में एक विवरण सभा-मटल पर रख दिया गया है। [दिल्ली परिशिष्ट ५ अनुबन्ध संख्या ४५]

Prohibition of Participation by Railway Employees in Election Campaigns

2419. Shri Sadhan Gupta: Will the Minister of Railways be pleased to state:

(a) whether a circular has been issued by the Railway Board warning railway employees against participation in election campaigns; and

(b) the occasion for the issue of such circular?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b).

Rule 4(4) of the Railway Services (Conduct) Rules 1956 inter alia provides that no Railway servant shall canvass or otherwise interfere or use his influence in connection with, or take part in, an election to any legislature or Local Authority. Before the last General Elections, instructions were issued in February 1957 to bring this to the notice of all railway staff.

दिल्ली में "रबी" धानखोलन

२४११. श्री जल प्रभाकर . क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में रबी धानखोलन के लिये प्रचार तथा उसके सम्बन्ध में प्रदर्शन किये गये हैं ; और

(ख) यदि हा, तो इनका व्यौरा क्या है ?

खाद्य तथा कृषि मंत्री (श्री ए० प्र० जैन) :

(क) और (ख) .जी हां। दिल्ली में रबी धानखोलन के सम्बन्ध में किये गये प्रचार के व्यौरे वाला एक विवरण सभा-मटल पर रख दिया गया है। [दिल्ली परिशिष्ट ५, अनुबन्ध संख्या ४६].

दिल्ली के गांवों में जल संचरण

२४१२. श्री जल प्रभाकर क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में ग्राम जल संचरण तथा सफाई योजना के अन्तर्गत द्वितीय पंच वर्षीय योजना में रबी गई उम्मीद लाख रुपये की राशि का अभी तक उपयोग नहीं किया गया है , और

(ख) यदि हा, तो इसके क्या कारण हैं ?

स्वास्थ्य मंत्री (श्री करमचकर) : (क) और (ख) . ग्राम जल संचरण तथा सफाई योजनाओं की कार्यान्विति के लिए अर्पणित